

Annexure - 5

Name of the corporate debtor: Amira Pure Foods Private Limited; Date of commencement of Liquidation: 17/02/2020; List of Stakeholders as on:26/02/2021

List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien/attachment removed? (Yes/No)	% share in total amount of claims admitted					
1	Bsnl Gurgaon- AO	Ministry of Information Technology	CIN No.U74899DL2000G O1107739		3,63,881	3,63,881	Operational Creditor	0	0	0.02	0	0	0	0	
2	EPCG(D BEHERA)	Ministry of Finance			3,58,24,148	3,58,24,148	Operational Creditor	0	0	2.22	0	0	0	0	
3	Assistant Commissioner of Income Tax(ACIT)	Ministry of Finance			1,19,02,70,916	1,19,02,70,916	Operational Creditor	0	0	73.90	0	0	0	0	
4	Commercial Tax Office Government of Karnataka (FY 2014-15, 15-16, 16-17)	Ministry of Finance of Karnataka			77,64,752	77,64,752	Operational Creditor	0	0	0.48	0	0	0	0	
5	Excise and Taxation Commissioner Panchkula	Ministry of Finance			37,26,10,417	37,26,10,417	Operational Creditor	0	0	23.13	0	0	0	0	
6	Commercial Tax Department, Uttar Pradesh	Ministry of Finance - Uttar Pradesh		07-09-2020	38,59,000	38,59,000	Operational Creditor	0	0	0.24	0	0	0	0	